

ITEM NO.104

COURT NO.17

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 973-974/2011

ANWAR @ BHUGRA

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date : 23-02-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s)

Mr. Ankur Mittal, AOR  
Mr. Abhay Gupta, Adv.  
Ms. Nidhi Mittal, Adv.

For Respondent(s)

Mr. Piyush Hans, Adv.  
Dr. Monika Gusain, AOR

UPON hearing the counsel the Court made the following  
O R D E R

By consent of the learned counsel for the parties,  
list these appeals next week.

(ANITA MALHOTRA)  
AR-CUM-PS

(NAND KISHOR)  
COURT MASTER